Migration of youth to big cities

†1244. SHRI SAMAN PATHAK: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that the rate of migration to big cities and foreign countries from small urban areas alongwith that from rural areas is increasing continuously;
 - (b) the extent to which this scenario is alarming;
- (c) whether there is any plan to prevent migration of urban youth and the unemployed; and
- (d) whether Government is considering implementation of Urban Employment Guarantee Scheme in entire country?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) While the 2001 Census Report reveals that the percentage of in-migrants to total population in 6 urban agglomerations/cities varies from 6.2% to 16.4%, there is no such data available in Census 2001 regarding increase or decrease in rate of migration to big cities and foreign countries from small urban areas along with that from rural areas.

- (c) There is no such plan.
- (d) Ministry of Housing and Urban Poverty Alleviation has no such proposal under consideration for implementation of Urban Employment Guarantee scheme in entire country.

Integrated Low Cost Sanitation Scheme

1245. SHRIMATI KANIMOZHI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the cost incurred by Government in the implementation of the Integrated Low Cost Sanitation Scheme over the last three years;
- (b) the number of units of toilets converted from dry to wet and constructed under this Scheme over the last three years, State-wise;
- (c) whether any NGOs have been funded for conversion or construction of toilets under this scheme and details thereof; and
- (d) the estimated number of households in the country without any access to toilets, State-wise?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) The Integrated Low Cost Sanitation Scheme (ILCS) has been revised since January, 2008 and funds have been sanctioned under the erstwhile guidelines during 2007-08 and thereafter under the revised guidelines of ILCS to the State Governments of Uttar Pradesh, Bihar, Uttarakhand, Kerala, West Bengal, Manipur,

†Original notice of the question was received in Hindi.